केंद्रीय सूचना आयोग Central Information Commission

बाबा गंगनाथ मार्ग / Baba Gangnath Marg मुनिरका / Munirka, नई दिल्ली / New Delhi - 110067

F. No. 12/2/2020-CIC/Admn/MOM

Date: 13.04.2020

Sub: Resolution on voluntary deduction of pay in view of COVID-19 pandemic.

Resolution

Whereas the Central Information Commission has been seized of the issues and challenges arising from the COVID -19 pandemic. An extraordinary meeting of the Commission was held on 10.04.2020 at 1130 AM through video conferencing to deliberate on the steps to be taken by the Commission in the wake of COVID – 19 pandemic. The Commission recognized the unprecedented damage caused to the national economy by the pandemic and efforts made by the Government to pool all resources to meet the challenges of this national crisis;

Now, therefore, the Commission resolved that Chief Information Commissioner / Information Commissioners consent to a voluntary deduction of 30% of the basic salary paid by the Commission to them for the next one year starting with April, 2020.

(Niten Chandra) Secretary

U. Chandre

Minutes of the meeting held on 10th April, 2020 at 1130 hrs.

Present

Shri Bimal Julka, Chief Information Commissioner

Shri D.P. Sinha, Information Commissioner

Shri Y. K. Sinha, Information Commissioner

Smt. Vanaja N Sarna, Information Commissioner

Shri Neeraj Kumar Gupta, Information Commissioner

Shri Suresh Chandra, Information Commissioner

Dr. Amita Pandove, Information Commissioner

Secretary to the Commission

An extraordinary meeting of the Commission was held on 10.04.2020 at 1130 AM through video conferencing to discuss steps to be taken by the Commission in wake of COVID-19 pandemic.

The following point was discussed:-

1. Voluntary 30% deduction from basic salary paid by the Commission to Chief Information Commissioner / Information Commissioners:

In view of the unprecedented damage caused to the national economy by the corona virus pandemic and efforts made by the Government to pool all resources to meet the challenges of this national crisis, Chief Information Commissioner and Information Commissioners at Central Information Commission have voluntarily agreed to take a cut equal to 30% of the basic pay received from the commission for a period of one year, starting with April, 2020.

(Rahul Rastogi)
Joint Secretary (Admn.)

To

- 1. PPS to Chief Information Commissioner (BJ)
- 2. PPS to Information Commissioner (DP)
- 3. PPS to Information Commissioner (YS)
- 4. PPS to Information Commissioner (VN)
- 5. PPS to Information Commissioner (NG)6. PPS to Information Commissioner (SC)
- 6. PPS to Information Commissioner (SC)7. PPS to Information Commissioner (AP)
- 8. PPS to Secretary/PS to Additional Secretary

Copy also to:

- 1. JS (P&B)/ JS (MR) / JS (Law)/Registrar (Consultant)
- 2. Shri Sushil Kumar, DS (Admn)
- 3. Shri S.K. Rabbani, DS (Gen. Admn)
- 4. Shri K.A. Talwar, DS (CR-I)
- 5. Shri U.C. Joshi, DS (Law)
- 6. Shri R.S.Murthy, Consultant
- 7. Shri S.C. Sharma, Consultant
- 8. Shri R.P. Grover, Consultant
- 9. Shri Baljit Singh Kasana, Consultant
- 10. Shri H.P. Sen, Consultant
- 11. Shri K.L. Das, Consultant
- 12. Shri A.K. Assija, Consultant

(Rahul Rastogi) Joint Secretary (Admn.)